

Statement-II

(i) Information brochures will be published by DOT twice a year. This will give information on application for new telephone connections, shifts, additional accessories, waiting list, future plans and commercial information.

(ii) Registration for New Telephone Connection will be possible from anywhere in India. Standard formats will be made available in all Customer Service Centres.

(iii) Procedure for Third Party/legal transfer of telephones will be streamlined such that the necessary formalities will be got completed within 4 weeks time. The bills for the transferer will also be settled within this time.

(iv) Existing procedure will be simplified for use of Landlord's telephone by Tenant. A joint declaration from the land lord and the tenant alongwith Rs.100 as fee will be sufficient for an agreed period.

(v) Safe custody of telephones connected to electronic exchanges will be taken up when the custody is for six months or more. Restoration of safe custody will be done within a month.

(vi) Banks will be utilised for revenue collection in addition to the existing arrangements.

(vii) More Customer Service Centres with service approach and more centralisation of customer's service function will be introduced. Technology modernisation through use of computers will be taken up in important centres for quick response to customers requirements and queries.

N.H.28

1726. SHRI RAMPAL SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

whether there is any proposal to carry out construction work on National Highway No.28;

(b) if so, the details thereof; and

(c) the time by which it is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) (a) Yes, Sir.

(b) and (c) For N.H.28, there are in all 13 proposals in

the States of Uttar Pradesh and Bihar. Out of these 7 are in progress, the details of which are given below. For the remaining 6 proposals in Uttar Pradesh, detailed estimates are still awaited from States P.W.D.

State	Sl. No.	Name of work	Estimated cost (Rs. in lakhs)	Target date of completion
Uttar Pradesh	1.	Faizabad bypass Phase-II	1819.00	3/97
	2.	Reconstruction of minor bridge in km.178/2	19.43	3/96
	3.	Bridge at km.66/2	24.93	3/95
Bihar	1.	Strengthening km.455-471	252.09	12/95
	2.	Strengthening km.592-600	157.52	12/94
	3.	Strengthening km.360.67-373	159.00	6/95
	4.	Improvement to riding quality in km.614,616,617 & 619	20.95	12/94

Anpara 'A' and 'B' Thermal Power Projects

1727. SHRI RAM NIHOR RAI: Will the Minister of POWER be pleased to state:

(a) the total quantity of power generated from Anpara 'A' and 'B' thermal power project during the last three years, year-wise; and

(b) the total quantity of power supplied to Uttar Pradesh from these projects during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RAMGAYYA NAIDU): (a) and (b) The total energy generated from Anpara 'A' and 'B' thermal power station in Uttar Pradesh during 1991-92, 1992-93, 1993-94 and April, 1994-November, 1994, is as per details given below:—

(Figures in Million Units)

	Capacity (MW)	1991-92	1992-93	1993-94	1994-95 (upto Nov.94)
Anpara 'A'	3×210=630	3979	4109	4134	2289
Anpara 'B'	2×500=100	—	—	611	2749
Total	1630	3979	4109	4745	5038

Anpara 'A' and 'B' Stations belongs to Uttar Pradesh which uses the entire power generated by these stations.